NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CSP No.303/(MAH)/2017 MA 678(A)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Rabro Speciality Chemicals Pvt Ltd

SECTION OF THE COMPANIES ACT: 230-232

ORDER

MA 678(A)/2017 in CSP No. 303/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 14.3.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)